

**CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI**  
**Customs, Service Tax & Anti Dumping Branch**  
**WEEKLY DISPATCH STATEMENT**  
**FROM 22-03-2021 TO 26-03-2021**

<u>S. NO.</u>	<u>APPEAL NO.</u>	<u>FINAL ORDER NO.</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /VICE PRESIDENT/MEMBERS</u>	<u>DATE ON WHICH ORDER SENT FOR DISPATCH</u>
1	C/50245-50613,50623-50641,50658-50685/2020	50608-51022/2021	23/3/2021	25/3/2021
		<b>INTERIM ORDERS</b>		
1	ST/59716/2013	IO/ST/4/2021	22/3/2021	23/3/2021

uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large.  
 Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.

*[Signature]*  
30-3-21

**DEPUTY REGISTRAR**

*[Signature]*  
30/3/21